

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 19.07.2021 (MONDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 501 of 2021	Somesh Choudhary Suspended Director at Global Fragrances Pvt. Ltd. Vs. Knight Riders Sports Pvt. Ltd.	Aditya Sharma	
<b>2.</b>	Comp. App. (AT) No. 75 of 2021	Smile Energy Pvt. Ltd. (Stuck Off) Through its Director – Rangchand Appikonda Vs. Registrar of Companies, Odisha	Mithun Shashank	
<b>3.</b>	Comp. App. (AT) No. 76 of 2021	Rajiv Sanghvi & Anr. Vs. Automotive Manufacturers Pvt. Ltd. & Ors.	Aman Gandhi	
<b>4.</b>	Comp. App. (AT) No. 77 of 2021	Ram Avtar Khandelwal Vs. Kamal Kunj Developers Pvt. Ltd. & Ors.	Naresh Kumar Sejvani	

### **For Admission (After Notice)**

<b>5.</b>	Comp. App. (AT) (Ins) No. 371 of 2020	Tejas Khandhar Vs. Bank of Baroda	Lucky Palta	Brijesh Tamber-R1 Brijendra Mishra, IRP
<b>6.</b>	Comp. App. (AT) (Ins) No. 189 of 2021	John Cockerill India Ltd. Vs. JSW Steel Coated Products Ltd. & Anr.	Atul Sharma	Aditya Jindal Bishwajit Dube-R1 Mohana-R2
<b>7.</b>	Comp. App. (AT) (Ins) No. 192 of 2021	Indiabulls Asset Reconstruction Company Ltd. Vs. Pawan Kapoor	Sumesh Dhawan	Ranjana Roy Gawai Vineet Kumar Pervinder

8.	Comp. App. (AT) (Ins) No. 279 of 2021	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.	Kunal Sabharwal	Abhishek Anand Komal Abrol-R1
9.	Comp. App. (AT) (Ins) No. 305 of 2021	New Okhla Industrial Development Authority Vs. Amit Agarwal Resolution Professional	Sourav Roy	Angad Verma Prashant Kumar Prateek Kumar-RA
10.	Comp. App. (AT) (Ins) No. 308 of 2021	Virender Dawar Vs. A.O. Smith India Water Products Pvt. Ltd. & Ors.	Anshul Syal	Gautam Khazanchi- R1 Ruchi Kohli-R2 Garima-Intervenor Pradyuman Kaistha
11.	Comp. App. (AT) No. 102 of 2020	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors.  <b>With</b>	Anindita Mitra	Abhinav Hansaria- R3
12.	Comp. App. (AT) No. 103 of 2020	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors.  <b>With</b>	Abhinav Hansaria	R Jawahar Lal-R1 & R2 Anindita Mitra-R5, R7, R12, R13 & R14
13.	Comp. App. (AT) No. 104 of 2020	Kali Charan Das Trust Vs. Balendra Choudhury & Ors.  <b>With</b>	Dhruv Suri	R. Jawahar Lal-R1 & R2 Abhinav Hansaria-R3 Anindita Mitra-R6, R8, R13, R14 & R15
14.	Comp. App. (AT) No. 113 of 2020	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	R. Jawahar Lal	Abhinav Hansaria- R1

#### For Hearing

15.	Comp. App (AT) (Ins) No. 80 of 2020	Markand Adhikari Vs. Central Bank of India	Vidya Prabhakaran Khurana	O.P. Gaggar-R1 Vijendra Kumar Jain Udita Singh-R2
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Registrar